GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING RAJYA SABHA UNSTARRED QUESTION No. 1539 TO BE ANSWERED ON 15TH DECEMBER, 2023

IMPLEMENTATION OF RGM

1539. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the salient features of the Rashtriya Gokul Mission (RGM) alongwith the achievement made since its inception;
- (b) the number of Gokul Grams sanctioned in Maharashtra under the said mission;
- (c) the manner in which financial assistance is provided to those who set up Gokul Grams under RGM;
- (d) whether rural level integrated indigenous cattle centres have been established by Government under the RGM and if so, the details thereof, State-wise; and
- (e) whether there is any incentive for the protection of sick, non-milk producing and elderly bovines under this mission?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

- (a) The Department of Animal Husbandry & Dairying, Government of India is implementing Rashtriya Gokul Mission (RGM) with the aim of development and conservation of indigenous bovine breeds, genetic upgradation of bovine population and enhancement of milk production and productivity of bovines thereby making dairying more remunerative to the farmers. The salient features of the scheme are : (i) to enhance productivity of bovines and increase milk production in a sustainable manner using advance technologies; (ii) to propagate use of high genetic merit bulls for breeding purposes; (iii) to enhance Artificial Insemination coverage through strengthening breeding network and delivering of Artificial insemination services at farmers doorstep and (iv) to promote indigenous cattle & buffalo rearing and conservation in a scientific and holistic manner.
- (b) to (d) Under Rashtriya Gokul Mission two Gokul Grams have been sanctioned in the State of Maharashtra and funds have been released as 100% grant in aid for setting up of Gokul Grams as Integrated Indigenous Cattle Development Centres. Further, as per the revised and realigned guidelines of Rashtriya Gokul Mission for the 2021-2022 to 2025-2026 the component of Gokul Grams has been discontinued under the scheme. However, Government of India is undertaking establishment of breed multiplication farms preferably of indigenous breeds and under the component 50% capital subsidy is available for

entrepreneurs (Individual / Self Help Groups/Farmer Cooperative organizations / Farmer Producer organizations /Joint Liability Groups and section 8 companies). The details of the State-wise Gokul Grams established and achievements made under the scheme since its inception is given at Annexure-I.

(e) Under Rashtriya Gokul Mission there is no provision of incentive for the protection of sick, non-milk-producing and elderly bovines. However, the Animal Welfare Board of India provides financial assistance to Animal Welfare Organizations under various schemes namely Regular Grant, Rescue Cattle Grant, Provision of Shelter House for looking after the Animals, Animal Birth Control (ABC) Programme, Provision of Ambulance for the animals in distress and Natural Calamity grant. Further, Livestock Health and Disease Control (LH & DC) is established for providing assistance for control of animal diseases like Foot and Mouth Disease, Brucellosis and also to provide assistance to State Governments for control of other infectious diseases of livestock including dairy animals.

Annexure-I

State-wise Gokul Grams established and achievements made under Rashtriya Gokul Mission since its inception

SN	Name of State	Pedigree Selection Programm e	Progen y Testing	No. of Gokul Grams	No. of National Kamdhenu Breeding Center	IVF Labs	Nationwide AI programme (NAIP)		
							Animal Covered	Artificial Inseminat ion done	Farmers benefitted
1	Andhra Pradesh	-	1	1	1	2	4672722	6848644	2520975
2	Arunachal Pradesh	-		1		-	3247	3418	1550
3	Assam	-				-	1092038	1255555	938083
4	Bihar	-		1		2	2310876	2729874	1827320
5	Chhattisgarh	-		1		1	1394804	1646177	907912
6	Goa	-				-	20318	31346	7389
7	Gujarat	2	6	1		3	3464487	4622165	2295152
8	Haryana	1	1	1		1	431012	503414	308948
9	Himachal Pradesh	-		1		1	1286045	1792727	1065903
10	Jammu & Kashmir	-				-	1788087	2506745	1273588
11	Ladakh						5129	5761	4369
12	Jharkhand	-				-	1861036	2136182	1415411
13	Karnataka	-		1		1	3415039	4623994	2282160
14	Kerala	-	1			1	0	0	0
15	Madhya Pradesh	-		1	1	2	6518279	7492918	4103883
16	Maharashtra	1		2		3	4121407	4799577	2773634
17	Manipur	-				-	20600	21903	11231
18	Meghalaya	-				-	45391	61692	16208
19	Mizoram	-				-	7779	9840	3753
20	Nagaland	-				-	33196	37628	13199
21	Odisha	-				2	4178296	5192151	2710190
22	Punjab	1	2	1		2	1131408	1562061	598000
23	Rajasthan	2	1			1	4086074	4844567	3041466
24	Sikkim	-				-	32830	36612	25072
25	Tamil Nadu	-	1			3	3535421	5176894	1772345
26	Telangana	-		1		1	2639564	3091014	1420389
27	Tripura	-				-	194734	229747	167158
28	Uttar Pradesh	-		3		4	9148938	12492241	6151636
29	Uttarakhand	-				1	1033263	1450050	832535
30	West Bengal	-				1	3672386	4424121	2689792
	Total	7	13	16	2	32	62144406	79629018	41179251